

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :01/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/44322/2025 ARBP/106/2025	M/S. GLOBAL AVIANAUTICS LTD. (GAL), NEW DELHI VS STATE OF ODISHA	JITENDRA KUMAR MOHAPATRA VS	// ( //
2	D-BLAPL/33493/2025 BLAPL/11515/2025	MOHAMMAD IMTIYAZ VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	//0 SPECIAL JUDGE,BHAWANIPATNA(Kala 2(A)CC/0000018/2025
3	D-BLAPL/33502/2025 BLAPL/11516/2025	SAROJ KUMAR GOCHAYAT VS STATE OF ODISHA	SATYA JEET ROUT VS	COLLIERY /605 /2025 J.M.F.C,TALCHER(Anugul ) GR/0001318/2025
4	D-BLAPL/33503/2025 BLAPL/11517/2025	HIJAYA KUMAR VS STATE OF ODISHA	ASHOK DAS VS	CHANDILI /203 /2025 NYAYADHIKARI G.N. /J.M.F.C,KOLNAR GR/0000083/2025
5	D-BLAPL/32986/2025 BLAPL/11518/2025	LOKHENDRA SINGH @ LOKAM SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH /450 /2025 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000061/2025
6	D-BLAPL/33513/2025 BLAPL/11519/2025	BITU @ BITY KAREI @ BIBHISHANA KAREI VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /49 /2025 A.D.J.,PADAMPUR(Bargarh ) Spl/0000009/2025
7	D-BLAPL/33082/2025 BLAPL/11520/2025	JIBAN NAIK VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	BARAMBA /275 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000163/2025
8	D-BLAPL/33137/2025 BLAPL/11521/2025	JITU @ SATYABRATA MALLIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SIMULIA /63 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000251/2025
9	D-BLAPL/33232/2025 BLAPL/11522/2025	NIHAR RANJAN MOHAPATRA @ SILU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIKIA /226 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000162/2025
10	D-BLAPL/33383/2025 BLAPL/11523/2025	JUNASH NAYAK @ JUNASH @ MUNA NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SURADA /327 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganja Spl/0000067/2025
11	D-BLAPL/33516/2025 BLAPL/11524/2025	RAHUL @ BADAL SAHOO VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	MANCHESWAR P.S. /585 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0001878/2024

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12	D-BLAPL/33416/2025 BLAPL/11525/2025	JAGANNATH DANGIRI @ JAGANATH DANGRI VS STATE OF ODISHA	UMAKANTA BARIK VS	JHARIGAM /151 /2025 J.M.F.C., JHARIGAON(Nabarangapur ) GR/0000147/2025
13	D-BLAPL/33419/2025 BLAPL/11526/2025	KAPILENDRA KANDAGIRI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMANAGUDA /81 /2025 A.D.J., GUNUPUR(Rayagada ) CT/0000048/2025
14	D-BLAPL/33528/2025 BLAPL/11527/2025	ALOK MISHRA VS STATE OF ODISHA	AMLAN MOHANTY VS	JAJPUR SADAR /172 /2023 A.D.J.,JAJPUR(Jajapur ) CT/0000183/2023
15	D-BLAPL/33536/2025 BLAPL/11528/2025	AMIR SABAR VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/0000326/2025
16	D-BLAPL/33515/2025 BLAPL/11529/2025	ASHIS RANJAN NAYAK @ ASISH RANJAN NAYAK VS STATE OF ODISHA	SAKTI PRASAD DAS VS	TOMANDO /232 /2025 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000744/2025
17	D-BLAPL/33080/2025 BLAPL/11530/2025	RANJIT SINGH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	MURUDA /285 /2025 CIVIL JUDGE (JD) CUM JMFC, MORADA CT/0000278/2025
18	D-BLAPL/29088/2025 BLAPL/11531/2025	KHIROD KUMAR SAHOO @ KHIROD SAHOO VS STATE OF ODISHA	SASHIBHUSAN DAS VS	MADHUPATNA /228 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000134/2025
19	D-BLAPL/31605/2025 BLAPL/11532/2025	KIRA@ASHIS SAHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PURUSHOTTAMPUR /14 /2025 A.D.J.,CHATRAPUR(Ganjam) ST/0000077/2025
20	D-BLAPL/32774/2025 BLAPL/11533/2025	TUSHAR BEHERA VS STATE OF ODISHA	HAJI SK ABDUL ISTAR VS	BHADRAK TOWN /569 /2025 S.D.J.M.,BHADRAK(Bhadrak ) GR/0002266/2025
21	D-BLAPL/32951/2025 BLAPL/11534/2025	JAYA @ JAYADEV DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /351 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001469/2025
22	D-BLAPL/33047/2025 BLAPL/11535/2025	DIBAKAR SWAIN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	KUAKHIA /307 /2025 A.D.J.,JAJPUR(Jajapur ) CT/0000111/2025
23	D-BLAPL/33393/2025	MD. SAMSD @ CHHOTU	SAMARENDRA BAHADUR	RAJGANGPUR /456 /2025

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	BLAPL/11536/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000115/2025
24	D-BLAPL/33413/2025 BLAPL/11537/2025	MANINDRA BISWAS VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /22 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000025/2025
25	D-BLAPL/33415/2025 BLAPL/11538/2025	PINKU @ RASHMI RANJAN HARICHANDAN VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	DELANGA /212 /2025 J.M.F.C.,PIPILI(Puri) GR/0000510/2025
26	D-BLAPL/33549/2025 BLAPL/11539/2025	GYANA RANJAN NAYAK @ BANTI VS STATE OF ODISHA	GOREKHA NATH DAS VS	GADISAGADA /163 /2025 JMFC, KANAS(Puri) GR/0000370/2025
27	D-BLAPL/33530/2025 BLAPL/11540/2025	KRUSHNA CHANDRA MUDULI VS STATE OF ODISHA	SARADA PRASAD DASH VS	DASPALLA /188 /2025 J.M.F.C.,DASAPALLA(Nayagarh ) GR/0000345/2025
28	D-BLAPL/33535/2025 BLAPL/11541/2025	MOHAN DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	BARANGA /68 /2016 2ND A.D.J.,CUTTACK(Cuttack) ST/0000092/2024
29	D-BLAPL/33560/2025 BLAPL/11542/2025	KADAGALA RAJA RAO @ K.RAJA RAO VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	KASINAGAR /160 /2025 J.M.F.C.,KASHINAGAR,(Gajapati ) GR/0000159/2025
30	D-BLAPL/33566/2025 BLAPL/11543/2025	RAJESH KUDEI VS STATE OF ODISHA	SITIKANT MISHRA VS	PHULBANI SADAR /148 /2025 DISTRICT & SESSIONS JUDGE ,PHULBANI ST/0000062/2025
31	D-BLAPL/33657/2025 BLAPL/11544/2025	PURNIMA @ SABITA MUKHI VS STATE OF ODISHA	NIBEDITA MOHANTY VS	BARIPADA TOWN /380 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Malkangiri) CT/0000688/2025
32	D-BLAPL/33662/2025 BLAPL/11545/2025	RAJENDRA ROUT VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	INDUSTRIAL ESTATE PS /247 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000121/2025
33	D-BLAPL/32892/2025 BLAPL/11546/2025	UTTAM DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	DERABIS /134 /2023 A.D.J.,KENDRAPARA(Kendrapara ) ST/0000154/2023
34	D-BLAPL/33576/2025 BLAPL/11547/2025	GUNJAN DALAI VS	LAXMI CHARAN BEHERA VS	// SPECIAL JUDGE,KHALLIKOTE(Ganjam)

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35	D-BLAPL/33451/2025 BLAPL/11548/2025	STATE OF ODISHA GUDDU @ GOBIND SINGH VS STATE OF ODISHA	BIKASH KUMAR DASH VS	2(A)CC/0000011/2025 BHEDEN /35 /2023 A.D.J.,BARGARH(Bargarh ) CT/0000081/2023
36	D-CMAPL/35271/2025 CMAPL/321/2025	PRAHALLAD MOHAPATRA VS KANCHAN MOHAPATRA	ADV. VS	// () //
37	D-CMAPL/36083/2025 CMAPL/322/2025	GOBINDA CHANDRA SAHOO VS STATE OF ODISHA	DURGA PRASAD JENA VS	// () //
38	D-CMP/44780/2025 CMP/1756/2025	SANATAN DAS VS RAMAKANTA DAS	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwa CS/0000111/2014
39	D-CMP/44712/2025 CMP/1757/2025	M/S JANATA ASSOCIATIONS, KEONJHAR VS SUSHIL KUMAR MOHANTY @ SUSHIL CHANDRA MOHANTY	AMIT PRASAD BOSE VS	// A.D.J.,CHAMPUA(Kendujhar) CMA/0000004/2024
40	D-CMP/41780/2025 CMP/1758/2025	RUNI PATRA VS PRASANT KUMAR PATRA	AMITAV TRIPATHY VS	// CIVIL JUDGE SENIOR DIVISION,RANPU CS/0000148/2022
41	D-CMP/44331/2025 CMP/1759/2025	RAM KRUSHNA SAHU VS AVARANI DAS	SWARUP KUMAR PATNAIK VS	// CIVIL JUDGE (SD),RAIRANGAPUR(May CS/0000005/2015
42	D-CMP/41143/2025 CMP/1760/2025	SANGEETA DEVI SHARMA VS MURARILAL SHARMA	ARUN KUMAR ACHARYA VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal CS/0000130/2010
43	D-CMP/43849/2025 CMP/1761/2025	GAYADHAR MALIK VS JAMBU MALIK	SANTOSH KUMAR ROUT VS	// CIVIL JUDGE(JD),BASUDEVPUR(Bhadra CS/0000004/2009
44	D-CMP/44840/2025 CMP/1762/2025	PRATIMARANI PATRA VS DILLIP HALI	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho CS/0000570/2022
45	D-CRLA/33109/2025 CRLA/1243/2025	SUDAM SWAIN VS STATE OF ODISHA	SAMVIT MOHANTY VS	BALIKUDA /135 /2021 DISTRICT & SESSIONS JUDGE,JAGATSI CT/0000190/2021

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46	D-CRLA/29306/2025 CRLA/1244/2025	SWADHIN DIGAL VS STATE OF ODISHA	SAYANTAN PANDA VS	PATKURA /227 /2024 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000091/2024
47	D-CRLA/32597/2025 CRLA/1245/2025	PRATAP CHANDRA MISHRA VS STATE OF ODISHA(VIG.)	ASHWINI KUMAR DAS VS	BHUBANESWAR VIGILANCE /35 /2013 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000018/2014
48	D-CRLMC/32972/2025 CRLMC/4567/2025	SURATHA SINGH VS STATE OF ODISHA	PREETAM MISHRA VS	HARABHANGA /92 /2020 SPECIAL JUDGE,BAUDH(Baudh ) ST/0000022/2025
49	D-CRLMC/33368/2025 CRLMC/4568/2025	RAMAKRUSHNA DASH @ BABUNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SATYABADI /119 /2005 S.D.J.M.,PURI(Puri) GR/0001195/2005
50	D-CRLMC/33377/2025 CRLMC/4569/2025	KRUSHNA CHANDRA @ JAGA BARIK VS STATE OF ODISHA	DAYANIDHI MISHRA VS	CHHENDIPADA /525 /2020 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000126/2021
51	D-CRLMC/33384/2025 CRLMC/4570/2025	LILIRANI PARIDA VS RADHIKA JENA	ANANGA KUMAR OTTA VS	/ /0 J.M.F.C.,CHANDIKHOLE(Jajapur ) ICC/0000170/2020
52	D-CRLMC/33388/2025 CRLMC/4571/2025	MANTU @ HEMANT BIBHAR @ HEMANTA BIBHAR VS STATE OF ODISHA	PRADIPTA BEURA VS	BARGARH /225 /2020 S.D.J.M.,BARGARH(Bargarh ) CT/0000621/2020
53	D-CRLMC/33327/2025 CRLMC/4572/2025	SHIVJI YADAV VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	KHURDA ROAD G.R.P.S. /59 /2021 3RD A.D.J., BHUBANESWAR(Khordha ) TR/0000351/2021
54	D-CRLMC/33570/2025 CRLMC/4573/2025	PURNIMA SINGH VS STATE OF ODISHA	ASISH MISHRA VS	MANGALA BAG /145 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000386/2024
55	D-CRLMC/33523/2025 CRLMC/4574/2025	BHALA KAMPA@JALA KAMPA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /15 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000047/2025
56	D-CRLMC/33540/2025 CRLMC/4575/2025	SURENDRA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /242 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000014/2025
57	D-CRLMC/33534/2025	HIRANYA GAEN@SUBAL	BISHWARANJAN SAHU	GONDIA /12 /2023

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	CRLMC/4576/2025	VS STATE OF ODISHA	VS	J.M.F.C.,GONDIA(Dhenkanal) GR/000013/2023
58	D-CRLMC/33547/2025 CRLMC/4577/2025	MOHAMMAD RAHIMAN SARIFF VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /139 /2015 J.M.F.C,UMERKOTE(Nabarangapur ) GR/0000573/2015
59	D-CRLMP/33494/2025 CRLMP/1438/2025	RAHUL SINGH VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	MAHANGA /307 /2025 ( ) //
60	D-CRLMP/33510/2025 CRLMP/1439/2025	HRUSHIKESH NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 ( ) //
61	D-CRLMP/33461/2025 CRLMP/1440/2025	ANTARYAMI APAT @ JAMI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	JODA /39 /2010 ( ) //
62	D-CRLMP/33491/2025 CRLMP/1441/2025	POOJA KUMARI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	NAYAPALLI P.S. /503 /2022 ( ) //
63	D-CRLMP/33497/2025 CRLMP/1442/2025	BISWAJIT PARIDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 ( ) //
64	D-CRLMP/33429/2025 CRLMP/1443/2025	MINA BIBI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHADRAK RURAL /292 /2025 ( ) //
65	D-MATA/44879/2025 MATA/420/2025	MAMATA KUMARI SATHUA VS PRAVAT KUMAR SATHUA	JAYADEBA BEHERA VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000071/2019
66	D-MATA/43328/2025 MATA/421/2025	MONALISHA MISHRA VS DEBASIS SARANGI	AMITAV TRIPATHY VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000232/2022
67	D-MATA/43890/2025 MATA/422/2025	DAYANIDHI MAHAPATRA VS NIRUPAMA MAHAPATRA	SAYANTAN PANDA VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000049/2024
68	D-RPFAM/44796/2025 RPFAM/345/2025	MANAS BEHERA VS	JUDHISTHIR SAHOO VS	// JUDGE, FAMILY COURT, DHENKANAL

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69	D-RPFAM/44858/2025 RPFAM/346/2025	ROJALEEN BEHERA GANESH PRASAD NAIK VS MANINI NAIK@PRAMILA NAIK	RAJESH RANJAN SAHOO VS	Crp/0000015/2025 // JUDGE, FAMILY COURT, DHENKANAL
70	D-RSA/44214/2025 RSA/550/2025	ALLOGIN@ SAROJINI MAHARANA VS KASTURI MAHARANA@ SUNA MAHARANA	JAGANNATH BHUYAN VS	Crp/0000056/2021 // A.D.J.,BHANJANAGAR(Ganjam)
71	D-TRP(C)/44450/2025 TRP(C)/385/2025	MAMUNI SEN @ TARULATA KARMAKAR VS SANJEEB KUMAR SEN	CHIRANJEEV BIDYABHUSHAN VS	RFA/0000006/2018 // JUDGE FAMILY COURT,PURI(Puri)
72	D-WA/27714/2025 WA/1738/2025	NIRAKAR SAHOO VS STATE OF ODISHA	SAYANTAN PANDA VS	CP/0000357/2025 // ()
73	D-WP(C)/43888/2025 WP(C)/31341/2025	BIKRAM PRADHAN VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// ()
74	D-WP(C)/45118/2025 WP(C)/31342/2025	SRIBATCHHA SAHU VS SWARNALATA SAHU	NIROD KUMAR SAHU VS	// ()
75	D-WP(C)/44287/2025 WP(C)/31343/2025	SURESH CHANDRA NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
76	D-WP(C)/44338/2025 WP(C)/31344/2025	M/S SATYA SWARUP MISHRA, DHENKANAL VS THE ASST COMMISSIONER GST AND CENTRAL EXCISE, CUTTACK-I DIVISION	BHABANI PRASAD MOHANTY VS	// ()
77	D-WP(C)/44880/2025 WP(C)/31345/2025	SASMITA DAS VS STATE OF ODISHA	SARADA DASH VS	// ()
78	D-WP(C)/44369/2025 WP(C)/31346/2025	OMPRAKASH BERIHA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// ()
79	D-WP(C)/44409/2025 WP(C)/31347/2025	PRADEEN KUMAR NATH VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// ()

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80	D-WP(C)/44783/2025 WP(C)/31348/2025	MAUNA CHHURA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //
81	D-WP(C)/44572/2025 WP(C)/31349/2025	PRANITA DAS VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
82	D-WP(C)/37505/2025 WP(C)/31350/2025	SK.ALLIMUDDIN VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
83	D-WP(C)/44393/2025 WP(C)/31351/2025	ODISHA STATE CIVIL SUPPLIES CORPORATION LTD, BBSR VS ESIC, NEW DELHI	PRAJNA SARITA MOHANTY VS	// 0 //
84	D-WP(C)/44452/2025 WP(C)/31352/2025	RITA CHAKRAVARTY @ CHAKRABARTY VS STATE OF ODISHA	RAJ KUMAR SUTAR VS	// 0 //
85	D-WP(C)/44457/2025 WP(C)/31353/2025	HIMANSHU DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
86	D-WP(C)/44284/2025 WP(C)/31354/2025	NIRUPAMA MALIK VS UNION OF INDIA	PRONOY MOHANTY VS	// 0 //
87	D-WP(C)/43003/2025 WP(C)/31355/2025	BUDHANATH DAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
88	D-WP(C)/43508/2025 WP(C)/31356/2025	SARMISTHA JENA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
89	D-WP(C)/44808/2025 WP(C)/31357/2025	DINESH AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
90	D-WP(C)/44371/2025 WP(C)/31358/2025	SERIMUNDAPURAM RAMULUAMMA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
91	D-WP(C)/44587/2025	PURNA CHANDRA SAHANI	DIBYAJYOTI SAHOO	//

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	WP(C)/31359/2025	VS STATE OF ODISHA	VS	0 //
92	D-WP(C)/44539/2025 WP(C)/31360/2025	DURGA SHANKAR SENAPATI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
93	D-WP(C)/44613/2025 WP(C)/31361/2025	MD.MOHINUDDIN HAROON VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
94	D-WP(C)/44845/2025 WP(C)/31362/2025	PRANABANDHU SWAIN VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
95	D-WP(C)/44678/2025 WP(C)/31363/2025	DR. KARTIK CHANDRA ROUT VS STATE OF ODISHA	GOUTAM KUMAR ROUT RAY VS	// 0 //
96	D-WP(C)/44591/2025 WP(C)/31364/2025	SK.ISMAIL VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	// 0 //
97	D-WP(C)/45114/2025 WP(C)/31365/2025	M/S. BRIDGE AND ROOF COMPANY (INDIA) LTD., KOLKATA VS STATE OF ORISSA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //
98	D-WP(C)/44928/2025 WP(C)/31366/2025	KALU DALEI VS THE SUB-COLLECTOR, NAYAGARH	BIJAYA KUMAR SAHOO VS	// 0 //
99	D-WP(C)/44814/2025 WP(C)/31367/2025	DINESH AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
100	D-WP(C)/44288/2025 WP(C)/31368/2025	AYODHYANATH BARIK VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
101	D-WP(C)/44955/2025 WP(C)/31369/2025	RABINDRA KUMAR SAMAL @ RABINDRA SAMAL VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// 0 //
102	D-WP(C)/44742/2025 WP(C)/31370/2025	M/S. JAGANNATH CASTING AND ENGINEERING, BBSR VS	SIDHANT DWIBEDI VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		MICRO, SMALL AND MEDIUM ENTERPRISES FACILITATION COUNCIL, ODISHA, CUTTACK		//
103	D-WP(C)/44515/2025 WP(C)/31371/2025	M/S 916 EPARI JEWELLER PVT.LTD, KHURDA VS	BIPLABA P.B. BAHALI VS	// ()
104	D-WP(C)/44829/2025 WP(C)/31372/2025	M/S AMBER, 95 JANAPATH UNIT 3 BBSR BIPIN BEHERA VS	BIBHU PRASAD PANDA VS	// () //
105	D-WP(C)/44860/2025 WP(C)/31373/2025	MAHANADI COALFIELDS LIMITED, TALCHER PRASANNA KUMAR PANDA VS	LAXMIKANTA MOHANTY VS	// () //
106	D-WP(C)/41788/2025 WP(C)/31374/2025	STATE OF ODISHA RASMITA BACHER VS	MANDAN SUNDAR BEHERA VS	// () //
107	D-WP(C)/43994/2025 WP(C)/31375/2025	STATE OF ODISHA NIRANJAN PANDA VS	PRINOY MOHANTY VS	// () //
108	D-WP(C)/45115/2025 WP(C)/31376/2025	EMPLOYEES PROVIDENT FUND ORGANIZATION, REGIONAL OFFICE, BHUBANESWAR ASHOK KUMAR JAL VS	ABHAY KHANDELWAL VS	// () //
109	D-WP(C)/40811/2025 WP(C)/31377/2025	STATE OF ODISHA NEPAL ORAM VS	TUSAR KANTI PRAHARAJ VS	// () //
110	D-WP(C)/44541/2025 WP(C)/31378/2025	CHIEF PROJECT OFFICER ADITYA ALUMINIUM COMPANY, LAPANGA, SAMBALPUR SUMITRA SAW MILL, JAGATSINGHPUR VS	PRATIK DASH VS	// () //
111	D-WP(C)/44018/2025 WP(C)/31379/2025	THE PRINCIPAL CHIEF CONSERVATOR OF FOREST, KHURDA SASHIKALA MALLIK VS	SANDEEP RATH VS	// () //
112	D-WP(C)/44856/2025 WP(C)/31380/2025	STATE OF ODISHA M/S ASHA INFRA PROJECTS LIMITED, KHURDA VS	SIDHANT DWIBEDI VS	// () //
113	D-WP(C)/44518/2025 WP(C)/31381/2025	MICRO SMALL AND MEDIUM ENTERPRISE FACILITATION COUNCIL, ODISHA CUTTACK M/S RANJITA SWAIN, KEONJHAR VS	SRIMAN ARPIT MOHANTY VS	// () //
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :01/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WP(C)/43960/2025 WP(C)/31382/2025	SARAT CH. BAROI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
115	D-WP(C)/44525/2025 WP(C)/31383/2025	AKLIM BEGUM VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
116	D-WP(C)/44601/2025 WP(C)/31384/2025	SATYABAN NAYAK VS LIC OF INDIA, MUMBAI	UMA CHARAN MISHRA VS	// 0 //
117	D-WP(C)/45008/2025 WP(C)/31385/2025	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	 VS	// 0 //
118	D-WP(C)/44725/2025 WP(C)/31386/2025	RAMA CHANDRA PADHI VS STATE OF ODISHA	DEBENDRA KUMAR BEHERA VS	// 0 //
119	D-WP(C)/44604/2025 WP(C)/31387/2025	KARTIK KUMAR BARIK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
120	D-WP(C)/44831/2025 WP(C)/31388/2025	SUSAMA BEHERA VS MAHANADI COALFIELDS LIMITED, TALCHER,ANGUL	BIBHU PRASAD PANDA VS	// 0 //
121	D-WP(C)/44707/2025 WP(C)/31389/2025	PARIKHIT GOCHHAYAT VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
122	D-WP(C)/44708/2025 WP(C)/31390/2025	SOUDAMINI PATTANAYAK VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
123	D-WP(C)/44194/2025 WP(C)/31391/2025	RASHMI RANJAN SAHOO VS THE SECY TO GOVT, HEALTH AND FAMILY WELFARE DEPT, BBSR	PRADEEP KUMAR MAHAPATRA VS	// 0 //
124	D-WP(C)/44426/2025 WP(C)/31392/2025	SIBA SANKAR SETHI VS STATE OF ORISSA	SOUMENDRA PATTANAIAK VS	// 0 //
125	D-WP(C)/44677/2025	BISWAJEET NANDA	SUBHENDU KAR	//

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### CASES REGISTERED REPORT AS ON :01/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31393/2025	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/44407/2025 WP(C)/31394/2025	JHARANA PARIDA VS AUTHORIZED OFFICER-CUM-CHIEF MANAGER, DCB BANK LTD.	SIDHANT KUMAR JENA VS	// 0 //
127	D-WP(C)/44624/2025 WP(C)/31395/2025	SURENDRA NATH JENA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
128	D-WP(C)/44679/2025 WP(C)/31396/2025	SASWOTEE PATRA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
129	D-WP(C)/44729/2025 WP(C)/31397/2025	PRADEEP KUMAR PADHI VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
130	D-WP(C)/44635/2025 WP(C)/31398/2025	AMLAN KUMAR PANI VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
131	D-WP(C)/44736/2025 WP(C)/31399/2025	ALOK RAM VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
132	D-WP(C)/44286/2025 WP(C)/31400/2025	JAGABANDHU DAS VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
133	D-WP(C)/44994/2025 WP(C)/31401/2025	SUNIL KUMAR PANDA VS STATE OF ODISHA	SIBARANJAN POLAI VS	// 0 //
134	D-WP(C)/44618/2025 WP(C)/31402/2025	RAMA RANJAN PATTNAYAK VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
135	D-WP(C)/45025/2025 WP(C)/31403/2025	MITU JENA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
136	D-WP(C)/44619/2025 WP(C)/31404/2025	ARUN KUMAR DALBEHERA VS	ASHIS KUMAR MISHRA VS	// 0

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### CASES REGISTERED REPORT AS ON :01/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/44670/2025 WP(C)/31405/2025	THE STATE OF ODISHA M/S JAGANNATH CORPORATION PROJECTS PVT.LTD, BBSR VS BHUBANESWAR MUNICIPAL CORPORATION, KHURDA	SIDHARTH SHANKAR PADHY VS	// // 0 //
138	D-WP(C)/44676/2025 WP(C)/31406/2025	PANCHANAN SWAIN VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //
139	D-WP(C)/37619/2025 WP(C)/31407/2025	RANAMAL GRAM PANCHAYAT,KALAHANDI VS STATE OF ODISHA	PRASANT KUMAR MISHRA VS	// 0 //
140	D-WP(C)/44693/2025 WP(C)/31408/2025	GANESWAR SAHU VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	// 0 //
141	D-WP(C)/44756/2025 WP(C)/31409/2025	RANJAN KUMAR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
142	D-WP(C)/43691/2025 WP(C)/31410/2025	SWAYAMPRAVA GARNAYAK VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// 0 //
143	D-WP(C)/44631/2025 WP(C)/31411/2025	SUSHREE PAYAL VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
144	D-WP(C)/45033/2025 WP(C)/31412/2025	BENUDHAR DAS VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
145	D-WP(C)/44300/2025 WP(C)/31413/2025	GULSAN BIBI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
146	D-WP(C)/44633/2025 WP(C)/31414/2025	SRINIBAS PAUL VS UCO BANK, BHADRAK	BANSHIDHAR SATAPATHY VS	// 0 //
147	D-WP(C)/44721/2025 WP(C)/31415/2025	KRUSHNA CHANDRA LENKA VS STATE OF ODISHA	AMARENDRA PRADHAN VS	// 0 //

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### CASES REGISTERED REPORT AS ON :01/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/44304/2025 WP(C)/31416/2025	PEGASUS ASSETS RECONSTRUCTIUON PVT.LTD, MUMBAI VS CHIEF JUDICIAL MAGISTRATE, KHURDA	NALINI KANTA DASH VS	// 0 //
149	D-WP(C)/44724/2025 WP(C)/31417/2025	KRUSHNA CHANDRA SWAIN VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
150	D-WP(C)/44492/2025 WP(C)/31418/2025	BIKRAM KISHORE SAHOO VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
151	D-WP(C)/44293/2025 WP(C)/31419/2025	CHIEF EXECUTIVE OFFICER, TPWODL, SAMBALPUR VS SHANTILATA NAYAK	PRASANTA KUMAR TRIPATHY VS	// 0 //
152	D-WP(C)/44660/2025 WP(C)/31420/2025	MAMATA NAYAK VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //
153	D-WP(C)/44999/2025 WP(C)/31421/2025	ANIL KUMAR SENAPATI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
154	D-WP(C)/44448/2025 WP(C)/31422/2025	RANJITA MAHARANA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
155	D-WP(C)/45036/2025 WP(C)/31423/2025	JAGANNATH PANDIA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
156	D-WP(C)/37770/2025 WP(C)/31424/2025	BAXYTULSIPALI GRAM PANCHAYAT STARIYA MISSION SHAKTI SANGHA, KALAHANANDI VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
157	D-WP(C)/37780/2025 WP(C)/31425/2025	BHAIRIGUDA GRAM PANCHAYAT STARIYA MISSION SHAKTI SANGHA, KALAHANANDI VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
158	D-WP(C)/37794/2025 WP(C)/31426/2025	CHICHEIGUDA GRAM PANCHAYAT STARIYA MISSION SHAKTI SANGHA, KALAHANANDI VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
159	D-WP(C)/44787/2025	MAHESWATA DAS	PRAVASH CHANDRA JENA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31427/2025	VS STATE OF ODISHA	VS	() //
160	D-WP(C)/45002/2025 WP(C)/31428/2025	SAYED ZAHIRUL HAQUE VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// () //
161	D-WP(C)/37775/2025 WP(C)/31429/2025	CHHORIAGADA GRAM PANCHAYAT STARIYA MISSION SHAKTI SANGHA, KALAHANDI VS STATE OF ODISHA	DEBIPRASANTA KUMAR MISHRA VS	// () //
162	D-WP(C)/44491/2025 WP(C)/31430/2025	GANESH KUMAR PATRA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// () //
163	D-WP(C)/44490/2025 WP(C)/31431/2025	HARJIT SATHUA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// () //
164	D-WP(C)/43427/2025 WP(C)/31432/2025	UDAYANATH SAHOO VS PRESIDING OFFICER, LAND ACQUISITION, SAMBALPUR	ARUN KUMAR DAS VS	// () //
165	D-WP(C)/44535/2025 WP(C)/31433/2025	MANAS RANJAN DAS VS UNION OF INDIA	NIROD KUMAR SAHOO VS	// () //
166	D-WP(C)/44580/2025 WP(C)/31434/2025	SAROJ KUMAR DASH VS STATE OF ORISSA	DHANESWAR BEHERA VS	// () //
167	D-WP(C)/44584/2025 WP(C)/31435/2025	ASHOK KUMAR ROUT VS STATE OF ORISSA	AJAY KUMAR TRIPATHY VS	// () //
168	D-ABLAPL/31816/2025 ABLAPL/12847/2025	BASANTA MAJHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /309 /2025 () //
169	D-ABLAPL/33426/2025 ABLAPL/12848/2025	PANCHEI BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BARAMBA /51 /2025 () //
170	D-ABLAPL/33430/2025 ABLAPL/12849/2025	RAMA CHANDRA NAYAK VS	SAMBIT KUMAR PATRI VS	MARSHAGHAI /317 /2025 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-ABLAPL/33434/2025 ABLAPL/12850/2025	STATE OF ODISHA LULU @ PRADIPTA KUMAR MALLA VS	SAMVIT MOHANTY VS	// TIRTOL /541 /2025 ( )
172	D-ABLAPL/32528/2025 ABLAPL/12851/2025	STATE OF ODISHA DILLIP KUMAR PRADHAN VS	SAMIR KUMAR MISHRA VS	// BHARATPUR PS /534 /2025 ( )
173	D-ABLAPL/33531/2025 ABLAPL/12852/2025	STATE OF ODISHA CHARU CHANDRA DAS VS	SURYAKANTA DASMOHAPATRA VS	// RAIBANIA /108 /2025 ( )
174	D-ABLAPL/33538/2025 ABLAPL/12853/2025	STATE OF ODISHA MANOJ KUMAR RAY VS	SIVA SANKAR CHAINI VS	// KUCHINDA /193 /2025 ( )
175	D-ABLAPL/33541/2025 ABLAPL/12854/2025	STATE OF ODISHA MANOJ KUMAR RAY VS	SIVA SANKAR CHAINI VS	// KUCHINDA /124 /2025 ( )
176	D-ABLAPL/33594/2025 ABLAPL/12855/2025	STATE OF ODISHA PRAMOD KUMAR PATEL VS	SWARAJ PATEL VS	// SUNDARGARH SADAR /372 /2025 ( )
177	D-ABLAPL/33557/2025 ABLAPL/12856/2025	STATE OF ODISHA TRINATHA HANTAL VS	JUGALA KISHORE PANDA VS	// / /0 S.D.J.M.,MALKANGIRI(Malkangiri ) 2(B)CC/0000008/2025
178	D-ABLAPL/33617/2025 ABLAPL/12857/2025	STATE OF ODISHA RAJESH @ KALU MAHARANA VS	MANAS KUMAR CHAND VS	// MUDANPUR RAMPUR /239 /2025 ( )
179	D-ABLAPL/33558/2025 ABLAPL/12858/2025	STATE OF ODISHA SAGAR DEBATA VS	BHARAT BHUSAN ROUSTRAY VS	// JARAPADA /437 /2025 ( )
180	D-ABLAPL/33559/2025 ABLAPL/12859/2025	STATE OF ODISHA MANIA @ NIRANJAN MALIK VS	AKSHAYA KUMAR SAHOO VS	// BRAMHA BARADA /232 /2025 ( )
181	D-ABLAPL/33521/2025 ABLAPL/12860/2025	STATE OF ODISHA RAKESH ROSAN VS	SIMSON JENA VS	// KUAKHIA /410 /2025 ( )
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-ABLAPL/33562/2025 ABLAPL/12861/2025	SATYABAN MENDALI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	ULLUNDA /143 /2025 () //
183	D-ABLAPL/33522/2025 ABLAPL/12862/2025	KULDEEP SINGH PANWAR VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	EOW,BHUBANESWAR /14 /2025 () //
184	D-ABLAPL/33524/2025 ABLAPL/12863/2025	PANKAJ KUMAR SAHOO VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	BALIANTA P.S. /419 /2025 () //
185	D-ABLAPL/33563/2025 ABLAPL/12864/2025	KALIA BEHERA @ SANTOSH BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /359 /2025 () //
186	D-ABLAPL/33525/2025 ABLAPL/12865/2025	CHIRANJIB CHHATOI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUDANAGARI /355 /2024 () //
187	D-ABLAPL/33548/2025 ABLAPL/12866/2025	DEV NAG @ DEBA NAG @ DEB VS STATE OF ODISHA	BYOMOKESH SAHOO VS	THELKOLOI PS /473 /2025 () //
188	D-ABLAPL/33551/2025 ABLAPL/12867/2025	HIMANSHU SEKHAR MOHANTY @ MUNA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JARAPADA /437 /2025 () //
189	D-ABLAPL/33476/2025 ABLAPL/12868/2025	MOHARAM ALI @ SOHALI ALI VS UNION OF INDIA	PANCHANAN PANIGRAHI VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R 2(C)CC/0000005/2025
190	D-ABLAPL/33575/2025 ABLAPL/12869/2025	MANAS BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /426 /2024 () //
191	D-ABLAPL/33586/2025 ABLAPL/12870/2025	MANAS PARIDA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	NILGIRI /420 /2025 () //
192	D-ABLAPL/33588/2025 ABLAPL/12871/2025	RAJENDRA MAHALIK VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	NILGIRI /425 /2025 () //
193	D-ABLAPL/33597/2025	NALU JENA @ LILAN KUMAR JENA	NISHIKANTA MISHRA	PIPLI /638 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/12872/2025	VS STATE OF ODISHA	VS	() //
194	D-ABLAPL/33636/2025 ABLAPL/12873/2025	PABITRA KUMAR BEHERA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	UDALA /314 /2025 () //
195	D-ABLAPL/33602/2025 ABLAPL/12874/2025	KRUSHNA CHANDRA PALAKA VS STATE OF ODISHA	RAMAKANTA PANDA VS	JEYPORE MAHILA /159 /2025 () //
196	D-ABLAPL/33603/2025 ABLAPL/12875/2025	KANAKALATA SAHOO @ KANAKALATA SAHU VS STATE OF ODISHA	MAHES DAS VS	BALANGA /232 /2025 () //
197	D-ABLAPL/33604/2025 ABLAPL/12876/2025	BISWAMBER NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /315 /2025 () //
198	D-ABLAPL/33605/2025 ABLAPL/12877/2025	ESCAR HEMBRAM VS STATE OF ODISHA	KULDEEP MOHANTY VS	HATIBARI /167 /2025 () //
199	D-ABLAPL/33607/2025 ABLAPL/12878/2025	PRIYANKA DAS @ LAXMIPRIYA DAS VS STATE OF ODISHA	SURESH KUMAR PANDA VS	DARGHA BAZAR /249 /2025 () //
200	D-ABLAPL/33610/2025 ABLAPL/12879/2025	RABI BHOI @ RABINDRA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	JAGATSINGPUR /795 /2025 () //
201	D-ABLAPL/33611/2025 ABLAPL/12880/2025	SURAJA SWAIN @ GUDU VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ERASAMA /361 /2025 () //
202	D-ABLAPL/33613/2025 ABLAPL/12881/2025	SURYAKANTA SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	GOPALPRASAD /196 /2025 () //
203	D-ABLAPL/33615/2025 ABLAPL/12882/2025	NAKULA SWAIN VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ERASAMA /93 /2025 () //
204	D-ABLAPL/33691/2025 ABLAPL/12883/2025	BISAL PARIDA VS	DEBASNAN DAS VS	AUL /343 /2025 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-ABLAPL/33651/2025 ABLAPL/12884/2025	STATE OF ODISHA CHINMAYA SETHI @ SETHY VS	SK. ZAFARULLA VS	// BINJHARPUR /423 /2025 ()
206	D-ABLAPL/33693/2025 ABLAPL/12885/2025	STATE OF ODISHA SAROJ PANIGRAHI VS	DHIRENDRA KUMAR MOHAPATRA VS	// HEMGIR /510 /2025 ()
207	D-ABLAPL/33652/2025 ABLAPL/12886/2025	STATE OF ODISHA GOBINDA CHAMPATI VS	ACHYUTANANDA PATTANAİK VS	// JANKIA P.S. /414 /2025 ()
208	D-ABLAPL/33668/2025 ABLAPL/12887/2025	STATE OF ODISHA SIDHARTHA ROUT VS	SANJAY KUMAR DAS VS	// MAHILA (BERHAMPUR) /124 /2025 ()
209	D-ABLAPL/33644/2025 ABLAPL/12888/2025	STATE OF ODISHA RAJA @ CHINMAYA PATTNAİK VS	BIJAYA KUMAR RAGADA VS	// SAMBALPUR TOWN /306 /2025 ()
210	D-ABLAPL/33645/2025 ABLAPL/12889/2025	STATE OF ODISHA KATI @ SRIKANTA MARANDI VS	AMULYA RATNA PANDA VS	// Bamapada (Industrial Area) /244 /2025 ()
211	D-ABLAPL/33671/2025 ABLAPL/12890/2025	STATE OF ODISHA SARAT KUMAR DAS VS	USHARANI PATI VS	// GOPALPUR /182 /2025 ()
212	D-ABLAPL/33675/2025 ABLAPL/12891/2025	STATE OF ODISHA PRASANTA MALLİK VS	BIRAJA PRASAD NANDA VS	// BANARAPAL /593 /2025 ()
213	D-ABLAPL/33688/2025 ABLAPL/12892/2025	STATE OF ODISHA PRAMOD KUMAR GURU VS	AMITAV TRIPATHY VS	// ITAMATI /386 /2025 ()
214	D-ABLAPL/33689/2025 ABLAPL/12893/2025	STATE OF ODISHA SADASIBA SAMAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	// FATEGARH /327 /2025 () //